

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6325

ANSWERED ON:12.04.2017

Funds for Development of Small Towns

Kamaraaj Dr. K.;Noor Smt. Mausam;Pandey Shri Rajesh;Rajbhar Shri Hari Narayan

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has framed a policy and action plan for the sustainable development of smaller towns into cities with all modern amenities;
- (b) if so, the details thereof along with the funds allocated for the same during the last three years and the current year;
- (c) the details of towns included for the planned development in this regard, State-wise;
- (d) whether any specific scheme has been evolved or framed to resolve the ever growing population explosion in satellite cities around major metros in the country; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT  
(RAO INDERJIT SINGH)

(a) to (c): Development of cities/towns is a State Subject. Government of India supports the efforts of State Governments by providing technical and financial assistance to States under various schemes & programmes. Government has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) which covers 500 cities of the country having population more than 1 lakh & other identified categories and provides financial assistance to Mission cities for water supply, liquid waste management, development of city parks

and non motorized transport. Under this Mission, the Government only approves the State Annual Action Plan (SAAP) submitted by the states. The Centre has approved the SAAP of 2015-16 & 2016-17 of all States/ UTs and also approved the 3rd and final SAAP of some States/ UTs. The States are fully empowered regarding preparation, appraisal and approval of Detailed Project Reports (DPRs) and their implementation. Details of funds released under AMRUT Mission is given in Annexure.

As per mission Guidelines, cities/towns with a population of over one lakh as per 2011 census along with other categories of towns and having notified municipalities are eligible for coverage under AMRUT and the scheme has a provision to select only 500 cities.

(d)&(e): Ministry is implementing the pilot project viz. Urban Infrastructure scheme for Satellite Towns (UIDSST) with the objective to develop urban infrastructure facilities of drinking water, sewerage and solid waste management etc. at satellite towns around the seven mega-cities to channelize their future growth so as to reduce pressure on the mega cities. The scheme covers seven towns namely, Pilkhuwa (U.P.), Vikarabad (Telangana), Sriperumbudur (Tamil Nadu), Sonapat (Haryana), Vasai-Virar (Maharashtra), Hoskote (Karnataka) including Sanand (Gujarat).

Annexure

Annexure is referred to Part (a) to (c) of Lok Sabha Unstarred Question No. 6325 for answer on 12.04.2017 regarding Funds for Development of Smart Towns.

Fund release under Atal Mission for Rejuvenation and Urban Transformation (AMRUT)

(Rs. in crore)

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No. State/UTs Total size of SAAP approved Central Assistance Central Assistance release

2015-16 2016-17 3rd and final SAAP 2015-16 2016-17 2015-16 2016-17

1 Andhra Pradesh 662.86 877.05 1350.26 300.41 351.6 60.08 70.32

2 A & N Islands 3.18 3.6 3.18 3.6 0.64 0.72

3 Arunachal Pradesh 40.94 46.68 36.84 42.00 7.37 8.40

4 Assam 188.16 218.67 169.34 196.8 33.87 39.36

5 Bihar 664.20 775.2 332.10 387.6 66.42 77.52

6 Chandigarh 15.04 18 21.05 15.04 18 3.01 3.6

7 Chhattisgarh 573.40 740.38 879.00 276.47 308.58 55.29 61.72

8 Dadra & Nagar Haveli 3.41 3.6 3.41 3.6 0.68 0.72

9 Daman & Diu 4.56 5.75 4.56 5.75 0.91 1.15  
10 Delhi 223.07 265.73 223.07 265.73 44.61 53.14  
11 Goa 59.44 69.6 29.71 34.8 5.94 6.96  
12 Gujarat 1204.42 1401 2279 564.30 599.18 112.86 119.84  
13 Haryana 438.02 525.4 219.01 254.4 43.80 50.88  
14 Himachal Pradesh 88.23 101.33 114.96 79.41 91.2 15.88 18.24  
15 Jammu & Kashmir 171.00 197.33 224.72 153.87 177.6 30.77 35.52  
16 Jharkhand 313.36 376.8 137.95 165.81 27.59 33.16  
17 Karnataka 1258.54 1624.72 2069.61 592.29 771.6 118.46 154.32  
18 Kerala 587.48 796.06 287.98 386.4 57.60 77.28  
19 Lakshadweep 0.68 1.2 0.68 1.2 0.14 0.24  
20 Madhya Pradesh 1655.81 2050.9 2493.95 672.03 862.8 134.41 172.56  
21 Maharashtra 1989.41 2489.91 3280.00 914.92 1176 182.98 235.2  
22 Manipur 51.43 60 46.29 54 9.26 10.8  
23 Meghalaya 22.81 26.67 20.53 24 4.11 4.8  
24 Mizoram 40.56 46.67 53.02 36.50 42 7.30 8.4  
25 Nagaland 34.98 40 31.48 36 6.29 7.2  
26 Odisha 461.30 530.4 607.26 228.14 265.2 45.63 53.04  
27 Puducherry 18.97 21.6 18.97 21.6 3.79 4.32  
28 Punjab 709.66 857.02 318.86 400.8 63.77 80.16  
29 Rajasthan 919.00 1072.8 1232.14 459.50 526.11 91.90 105.22  
30 Sikkim 13.43 13.33 12.09 12.00 2.42 2.40  
31 Tamil Nadu 3249.23 3834.49 1372.41 1582.8 274.48 316.56  
32 Telangana 408.51 554.77 204.25 277.2 40.85 55.44  
33 Tripura 36.62 49.33 32.96 44.4 6.59 8.88  
34 Uttar Pradesh 3287.27 3895.16 1409.07 1638 281.81 327.6  
35 Uttarakhand 148.53 197.33 133.68 177.6 26.74 35.52  
36 West Bengal 1104.86 1393.69 552.43 642 110.49 128.4  
Total 20652.37 25182.16 9893.73 11847.96 1978.74 2369.59

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